

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati the 15th of September, 2021

No. LRI/01/70/4333/2021. In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice has been pleased to confirm the services of the following staff of the Law Research Institute, Gauhati High Court with effect from the dates shown against their names.

| Sl. No. | Name of the Incumbent | Present Post | Date of Confirmation |
|---------|-----------------------|-------------------|----------------------|
| 1 | Sri Jitul Kalita | Private Secretary | 27.05.2021 |
| 2 | Sri Mahendra Das | Court Attendant | 03.08.2019 |

By Order,
Sd/ R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.LRI/01/70/4334-4343/2021 Dated: 15-09-2021

Copy for information to:-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati – 29.
2. The Registrar (Vigilance/ Admn./ Estt.), Gauhati High Court, Guwahati
3. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar, _____, Gauhati High Court, Guwahati.
5. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
6. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
- ✓ 7. The Project Manager to upload it in the official website of the Gauhati High Court, Guwahati.
8. The CA to Registrar General, Gauhati High Court, Guwahati.
9. All concerned staff, Law Research Institute, Gauhati High Court, Guwahati.
10. Order File.

R. A. Tapadar
15.09.21
REGISTRAR (JUDICIAL)